

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 664 of 2024

IN THE MATTER OF:

Dr. Sharad Gupta

...Applicant

-Versus-

Ministry of Environment, Forest and Climate Change & Ors. ...Respondent (s)

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NDoH: 14.05.2025

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Date: 13.05.2025

Place: New Delhi

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Ministry of Environment, Forest and Climate Change & Ors. ...Respondent (s)

UPDATED STATUS REPORT ON BEHALF OF THE RESPONDENT NO.
7, MUNICIPAL COMMISSIONER OF THE AGRA MUNICIPAL
CORPORATION IN VIEW OF THE REJOINDER DATED 21.04.2025
FILED ON BEHALF OF THE APPLICANT

MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal is currently seized of the instant matter concerning the issue of accumulation of solid waste at the Kuberpur landfill site in Agra which falls within the Taj Trapezium Zone ('TTZ') region as well as the non-functioning of the Waste to Energy plant in Agra despite the directions of the Hon'ble Supreme Court in the case of W.P.(C) No. 13381 of 1984 titled M.C. Mehta v. Union of India.
2. That this Hon'ble Tribunal issued Notice on 15.10.2024 to the Respondents for filing response/reply to the above captioned Original Application and the Respondent No. 7, Municipal Corporation of Agra (hereinafter, 'answering Respondent') was additionally directed to place on record the annual report submitted by it to the State Pollution Control Board ('SPCB') in Form-IV in terms of Rule 24 of the Solid Waste Management Rules, 2016.
3. That, accordingly, in terms of the above said Order dated 15.10.2024 the answering Respondent herein filed its Reply Affidavit on 03.02.2025 submitting the details of the waste generation, modes of remediation and

status of management of legacy waste, fresh waste, construction and demolition waste as well as the operationalization of the Waste to Energy plant at Agra.

4. That, thereafter, on the last date of hearing i.e. 04.02.2025, this Hon'ble Tribunal took on record the Reply Affidavit dated 03.02.2025 of the answering Respondent, among others, and permitted the Applicant to file his Rejoinder. Subsequently, the Applicant has filed his Rejoinder on 21.04.2025 to the Reply Affidavit dated 03.02.2025 of the answering Respondent wherein, broadly, he avers that there are still legacy waste which has still not been remediated, some photographs to that effect, allegation of mismatch of figures in legacy waste, failure to dispose screened waste, potential leachate and the delay in constructing of the Waste to Energy plant among others.
5. That, at the outset, it is humbly submitted by the answering Respondent that the status of management of municipal solid waste in Agra as submitted by the answering Respondent in its Reply Affidavit dated 03.02.2025 is based on the actual work being executed at the ground level and the same may be read as a part of the Updated Status being submitted hereinafter in the below paragraphs. Further, every effort is being made by the answering Respondent to comply with the Solid Waste Management Rules, 2016 in letter and spirit.
6. That, further, the average quantity of solid waste generated per day for the year 2024-2025 was 982 TPD, all of which was collected to achieve a 100% collection from hundred wards in Agra. In this regard, the answering Respondent covers 424901 households and 104001 nonresidential premises including commercial establishments such as educational institutions, hotels, office spaces among others. Further, out of the approximate 982 TPD waste collected, 710 TPD got processed daily and 272 TPD got disposed at landfill, to ultimately be processed as fresh legacy waste. It is pertinent to highlight

that, starting with the present year i.e. 2025-2026, the answering Respondent has been in the course of ensuring complete processing of daily fresh waste as well.

7. That insofar as the processing of waste is concerned, the same is done through Waste to Compost plants, Material Recovery Facilities and one C&D Waste Processing Facility as detailed out in the Table submitted at Para 17/Pg. 177 to 178 of the Reply Affidavit dated 03.02.2025 filed by the answering Respondent herein. A true copy of the Form-IV for the year 2024-2025 submitted as annual report by the answering Respondent has been appended herewith as **ANNEXURE R/1**.

A. Status of Legacy Waste at the Kuberpur site in Agra and Response to the Photographs taken by the Applicant on 14.03.2025 (Annexure R-1/Pg. 514 to 515) depicting a mountain of waste at the Kuberpur landfill site

8. That the answering Respondent has already completed the work of biomining the legacy waste accumulated at the Kuberpur site. Specifically, a total of 17,83,000 MT of legacy waste has been processed from November 2019 to February 2025 through biomining and bioremediation methods in terms of the Guidelines for Disposal of Legacy Waste (Old Municipal Solid Waste) dated February 2019 issued by the Central Pollution Control Board. An independent survey and closure report for the biomining work is being undertaken by the Regional Center for Urban and Environmental Studies, Lucknow ('RCUES'), which will be available in about two months and may be submitted if this Tribunal so desires.
9. That, moreover, one part of the reclaimed land is being developed as a "Green Space" while the other part of the reclaimed land holds a Construction and Demolition waste processing plant of 5 TPD (operated at 20 TPD) capacity,

with another Construction and Demolition waste processing plant of 150 TPD capacity in the process of being established.

True copies of before and after photographs taken of the site on 18.01.2020 and on 29.04.2025, respectively, have been appended herewith as **ANNEXURE R/2 (Colly.)**.

10. That it is clarified that the photographs taken by the Applicant on 14.03.2025 (Annexure R-1/Pg. 514 to 515) is in fact of the Refused Derived Fuel ('RDF') stored at the site which will be utilized as a fuel in the Waste to Energy plant that is in the process of being established. Further, RDF is distinct from legacy waste in both its physical as well as chemical characteristics. Particularly, RDF has less than half the moisture content and is composed of plastics, textiles and other materials that are non-biodegradable and possess high calorific values. A chart distinguishing RDF stack from legacy waste stack based on CPCB Guidelines dated February 2019 for Disposal of Legacy Waste has been appended herewith as **ANNEXURE R/3**.

11. That, furthermore, it is humbly submitted that the Applicant, in his photographs, has cleverly skirted the prominent board erected at the site which identifies the area as one allocated for the purpose of storing the RDF from the waste that has already been processed. In this regard, a true copy of the geotagged photograph dated 29.04.2025 of the site marked for storage of RDF along with the sign board has been appended herewith as **ANNEXURE R/4**.

12. That in addition to prospective use in the Waste to Energy plant, some quantities of suitable RDF are also sold to cement manufacturing plants at Chittorgarh. Specifically, in the year 2024 a total of 946 MT was transported to Ultratech Cement Pvt Ltd. The details as well as true copies of pictures dated 10.05.2025 of trucks transporting RDF to cement companies has been appended collectively herewith as **ANNEXURE R/5 (Colly.)**.

B. Response to the issue of Mismatch in data figures pertaining to processed biomining of Legacy Waste at Kuberpur landfill site in Form-IV for the year 2023-2024 vis-à-vis the details submitted at Para 9/Pg. 172 to 173 of the Reply Affidavit dated 03.02.2025 filed by the answering Respondent

13. That the quantity mentioned in Point 11 of Form-IV dated 02.01.2024 for the year 2023-2024 was wrongly entered as human error and the same has been rectified in the latest annual report submitted through Form-IV for the year 2024-2025 in terms of the Solid Waste Management Rules, 2016 (See Annexure R/1).

14. That, further, the submissions made at Para 9/Pg. 172 to 173 of the Reply Affidavit dated 03.02.2025 filed by the answering Respondent provides the correct details in that, by the end of January 2025, a quantity of 17,58,000 MT of legacy waste had been processed. Moreover, since then, the remaining legacy waste was also processed by the end of February 2025, which totals to about 17,83,000 MT of legacy waste. Thus, at present, there is no legacy waste accumulated at the site and the fresh waste which is being transported daily is being processed completely.

C. Disposal of segregated screened waste generated through biomining

15. That the segregated screened waste is being stored to be utilized as a fuel in the Waste to Energy plant that is currently in the process of being established. Further, since RDF is a light weight and combustible fraction of solid waste, the same is kept covered to prevent blowing away on account of strong winds. True copies of the photographs of covered RDF have been appended herewith as ANNEXURE R/6.

16. That the RDF samples are periodically tested to check whether all parameters are within permissible limits. In this regard, the latest test reports from ITS Testing Laboratory Pvt. Ltd. dated 21.03.2025 for samples drawn on 11.03.2025 have been appended herewith as **ANNEXURE R/7**.

17. That, moreover, to account for the quantum of RDF at the site, logbooks have been maintained and the same may be produced if required.

D. Response to the issue of municipal solid waste being covered by soil and grass and apprehension of discharge of leachate during rainy season - Photograph taken by the Applicant on 14.03.2025 (Annexure R-2/Pg. 516)

18. That well engineered landscaping has been carried out on the reclaimed land and the site has been securely covered. Latest pictures of the reclaimed land have been appended herewith as **ANNEXURE R/8**.

19. That, moreover, regular soil sampling is carried out to ensure that all parameters are within permissible limits at the reclaimed site where landscaping work has been carried out at the Kuberpur site. In this regard, latest soil analysis test reports dated 08.02.2025 for samples collected on 03.02.2025 have been appended herewith as **ANNEXURE R/9**.

E. Status of the Waste to Energy Plant at Kuberpur in Agra and Response to the Photographs taken by the Applicant on 10.01.2025 (Annexure R-3/Pg. 517 to 518)

20. That earlier, the concessionaire, M/s Spaark Bresson WTE Pvt. Ltd. and the Uttar Pradesh Power Corporation Ltd. had entered into a Power Purchase Agreement dated 06.10.2017 for supply of 9.5 MW MSW based power from a Waste to Energy plant of 10 MW installed capacity. The said Agreement was modified on 24.01.2018 for supply of 14 MW MSW based power from the Waste to Energy plant having an installed capacity of 15 MW. However,

subsequently, the answering Respondent informed the concessionaire that it had a fuel availability of 1500 TPD (Pg. 224 of the Reply Affidavit dated 03.02.2025 of the answering Respondent). As a result, the concessionaire decided to install a 24.7 MW MSW Waste to Energy plant that would be able to sell 21 MW to the Uttar Pradesh Power Corporation Ltd. after self-consumption post June 2026. A Supplementary Power Purchase Agreement to this effect has been signed on 28.04.2025 between the concessionaire, M/s Spaark Bresson WTE Pvt. Ltd. and the Uttar Pradesh Power Corporation Ltd. for installation of a 24.70 MW plant at Kuberpur instead of 15 MW as had earlier been envisaged. The same is available and may be submitted for the perusal of this Hon'ble Tribunal in confidence.

21. That the work to establish the Waste to Energy plant in Agra is currently under progress. Specifically, the process of establishment of the Waste to Energy plant broadly involves the creation of a civil structure through landfilling and piling as well as the purchase and setting up of the machinery.
22. That, with regard to creation of the civil structure of the land, it is submitted that the land where the Waste to Energy plant is being established was a low-lying land by 10 to 15 meters and, thus, the preparatory works have been extensive and time taking despite best efforts. However, the answering Respondent humbly submits that the filling of earth at the site is more than 80% complete and the piling work is under progress. Additionally, the boundary area work is complete. True copies of the photographs taken on 16.12.2021 as well as on 29.04.2025 have been appended herewith as **ANNEXURE R/ 10 (Colly.)**.
23. That, further, orders for purchase of the machinery for setting up the physical structure of the plant have also been made to a vendor, M/s Thermax Ltd. In this regard, the concessionaire, M/s Spaark Bresson WTE Pvt. Ltd. has made

initial payment on 24.01.2025 as part payment towards Design, Engineering, Erection and Commissioning of the WTE Plant of 24.75 MW capacity. Thereafter, a further advance amount was paid on 27.03.2025 and, most recently, a final payment was made on 07.05.2025. That a huge amount has already been incurred by the concessionaire in procuring requisite machinery for setting up the physical structure of the plant once the civil works of preparing the land are complete. (the specific amounts are not being given for business reasons). A Letter dated 07.05.2025 from M/s Spaark Bresson WTE Pvt. Ltd. has been written to M/s Thermax Ltd. in this regard and is available exclusively for the perusal of this Hon'ble Tribunal, if required.

24. That, additionally, on 03.03.2025, the Office of the Executive Engineer, Electricity Transmission Division-III ('ETD-III'), Agra had written to the concessionaire, M/s Spaark Bresson WTE Pvt. Ltd. for further deposits as supervision charges for construction of a 132 kV line and bay from substation at Etmadpur, Agra. Accordingly, the amount, so demanded, has been deposited by the concessionaire.

25. That the answering Respondent has been closely following up on the progress made by the concessionaire on establishing the Waste to Energy plant and the same is projected to be commissioned by the end of June 2026.

F. Efforts by the answering Respondent to manage construction and demolition waste

26. That work for establishing the Construction and Demolition waste processing plant of 150 TPD capacity has been delayed due to a delay on the part of the private vendor. However, the machinery required for operating the same has been procured on site and the answering Respondent is committed to resolving the teething troubles in that regard. In the interim, it is humbly submitted that the collection, storage and transportation of claimed and unclaimed

construction and demolition waste is being managed by a construction and demolition waste processing plant of 5 TPD capacity that is, in fact, operating at a capacity of 20 TPD.

27. That, in view of the abovementioned measures being taken by the answering Respondent herein, this Hon'ble Tribunal may dispose of the present Original Application with appropriate directions.

Date: 13.05.2025

Place: New Delhi

DRAWN AND FILED BY:

Gitanjali

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AFFIDAVIT

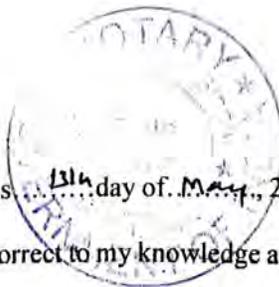
I, Surendra Prasad Yadav, S/o Shri Ramraj Yadav, aged about 42 years, resident of Agra Nagar Nigam, Agra, presently posted as Additional Municipal Commissioner at Municipal Corporation of Agra, do hereby solemnly affirm and declare as under:

1. That I am fully conversant of the facts and circumstances of the matter and am competent to swear this affidavit.
2. The contents of the accompanying Updated Status Report are true and correct to the best of my knowledge and have been drafted by the counsel on my instructions and nothing material has been concealed therefrom.
3. That the Annexures in the accompanying Updated Status Report are true and correct to the best of my knowledge.

DEPONENT

VERIFICATION:

Verified at Agra on this 13th day of May, 2025 that the contents of the above affidavit are true and correct to my knowledge and belief and nothing material has been concealed there from.



Surendra Prasad Yadav
Exhibited to Shri
The Deponent who solemnly affirms
on oath Identified by *Shri*
on This Day 13-05-20
Received Rs 30

DEPONENT

Rakesh Kumar Singh
13/05/25



Form-IV
[see rules 15(za), 24(2)]

Format for annual report on solid waste management to be submitted by the local body

CALENDAR YEAR: 2024-25	DATE OF SUBMISSION OF REPORT
----------------------------------	-------------------------------------

1.	Name of the City/Town and State	Agra Nagar Nigam Agra
2.	Population	1902845 approx pop. (2021)
3.	Area in sq. kilometres	141.00 As per New boundary
4.	Name & Address of local body Telephone No. Fax No. E-mail	Mahatma Gandhi Road, Near Sursadan, Sanjay Place, Wazirpura, Agra 0562-2850670/ 2520616 0562-2850499 amcagra1@gmail.com
5.	Name of officer in-charge dealing with solid waste management (SWM) Phone No : Fax No: E-mail:	Er Pankaj Bhushan 7300740631, 0562-2850670 0562-2850499 amcagra1@gmail.com
6.	Number of households in the city/town Number of non- residential premises in the city Number of election/administrative wards in the city/town	424901 104001 100
7.	Quantity of Solid waste (solid waste)	
	Estimated quantity of solid waste generated in the local body area per day in metric tonnes.	982 TPD
	per capita waste collected per day	500gm
	Quantity of solid waste collected per day	982 TPD
	Quantity of solid waste processed	710 TPD (Processed with Legacy Waste)
	Quantity of solid waste disposed at dumpsite/landfill	272 TPD
8.	Status of Solid Waste Management Service	Active
	Segregation and storage of waste at source	Active
	Whether SOLID WASTE is source in domestic/commercial/institutional bins, if yes.	YES
	Percentage of households practice storage of waste at source in domestic bins	100%
	Percentage of non- residential premises practice storage of waste at source in commercial/institutional bins	100%
	Percentage of households dispose of throw solid waste in the streets	0%
	Percentage of non- residential premises dispose of throw solid waste on the streets	0%
	Whether solid waste is stored at source in a segregated form if yes	Yes
	Percentage of premises segregation the waste at source	60-70%
	Door to Door Collection of solid waste	100 Wards
	No. of households covered	424901
	No. of non-residential premises including commercial establishments hotels, restaurants educational institutions offices etc covered	104001
	Percentage of residential and non-residential premises covered in door to door collection through:	
	Motorized vehicle	351
	Containerized tricycle/handcart	128

Other device	0%				
If not,	N/A				
Sweeping of streets	Yes				
Length of roads, streets, lanes, bye-lanes in the city that need to be cleaned	2683.41 Km				
Frequency of street sweepings and percentage of covered	frequency	Daily	Alternate	Occasionally	Twice a week
	% of population covered	100	-	-	-
Tools used					
Manual sweeping	70%				
Mechanical sweeping	30%				
Whether long handle broom is used by sanitation workers	Yes				
Whether each sanitation worker is given handcart/tricycle for collection of waste	No				
Whether handcart / tricycle is containerized	Yes				
Whether the collection tool synchronizes with collection/ waste storage containers utilized	Yes				
Secondary Waste Storage facilities	Yes, Transfer Station				
No and type of waste storage depots in the city/town	No. Capacity in M ³				
Open waste storage sites					
Masonry bins	0				
Cement concrete cylinder bins	0				
Dhalao/covered rooms/space	- -				
Covered metal plastic containers					
Upto 1.1 m ³ bins	- -				
2 to 5 m ³ bins	14 63				
Above 5m ³ containers	10 80				
Bin-less city	Not yet				
Bin population ratio	0.01 bins / 10,000 population (Excluding litter bins)				
Ward wise details of waste storage depots (attach): Ward No: Area: Population: No. of bins placed Total volume of bins placed	Transfer Station List attached				
Total storage capacity of waste storage facilities in cubic meters	143 Cum				
Total waste actually stored at the waste storage depots daily	40 MT				
Give frequency of collection of waste from the depots Number of bins cleared	Frequency		No. of bins		
	Daily		24		
	Alternate day		-		
	Twice a week		-		
	Once a week		-		
	Occasionally		-		
Whether storage depots have facility for storage of segregated waste in green, blue and black bins	Yes				
Whether lifting of solid waste from storage depots is manual or mechanical, Give percentage (%) of Manual Lifting of solid waste	100% Mechanical 0%				

(%) of Mechanical listing	100%	
If mechanical - Specify the method used	Front-end loaders/ DP/RC	
Whether solid waste is lifted from door to door and transported to treatment plant directly in a segregated form	Yes	
Waste transportation per day Type and Number of vehicles used	No. trips made	Waste Transported
Animal cart -	-	-
Tractors-	-	-
Nos. of tipping Truck (Hywa)- 16	2	300
Tipping Truck- 34	2	260
Dumper Placers- 15	1	40
Refuse collectors- 12	1	60
Compactors- 45	1	500
Others- (Tata 407/Tata ACE)	30	75
JCB/loader - 35	-	-
Frequency of transportation of waste	Frequency (%) of waste transported MSW = Daily 100%	
Quantity of waste transported each day	982 TPD	
Percentage of total waste transported daily	100%	
Waste Treatment Technologies used	Composting, RDF, Recycling	
Whether solid waste is processed	YES	
If yes. Quantity of waste processed daily	710 TPD	
Whether treatment is done by local body or through an agency	Agency	
Land(s) available with the local body for waste processing (in Hectares)	29.01 Ha (72 Acres)	
Land currently utilized for waste processing	29.01 Ha (72 Acres)	
Solid waste processing facilities in operation	<ul style="list-style-type: none"> • 2x500 TPD WTC Plant at Kuberpur • 4TPD Flower/organic waste to compost Plant Rajnagar • 100 TPD Plant Kuberpur (Cow Dung) • 120 TPD MRF, Tedi Bagiya Hatras Road • 4 TPD Waste to Compost (BWG) • 30 TPD Wet Waste Plant Babarpur • 155 TPD MRF at Babarpur , Kuberpur, Rambagh and Rajnagar 	
Solid waste processing Facilities under construction	15MW Waste to Energy Plant	
Distance of processing facilities from City boundary	12Km	
Details of technologies adopted	Composting, RDF, Recycling	
Composting	Qty. raw material processed = 710 TPD Qty. final product produced = 27 TPD Qty, sold = 27 TPD Quantity of residual waste land-filled = 80 TPD (Av)	
Vermi composting	Qty. raw material processed NIL Qty. final product produced NIL Qty. Sold Quantity of residual waste landfilled NIL	
Bio-methnation	Qty. raw material processed NIL Qty. final product produced NIL Qty. Sold Quantity of residual waste landfilled NIL	
Refuse Derived Fuel	Stored for waste to Energy plant	
Waste to Energy technology such as incineration, gasification. paralysis or any other technology	Plant under construction	
Co-processing	None	
Combustible waste supplied to cement plant	NIL	
Combustible waste supplied to solid waste based power plants	NIL	
Others	NIL	

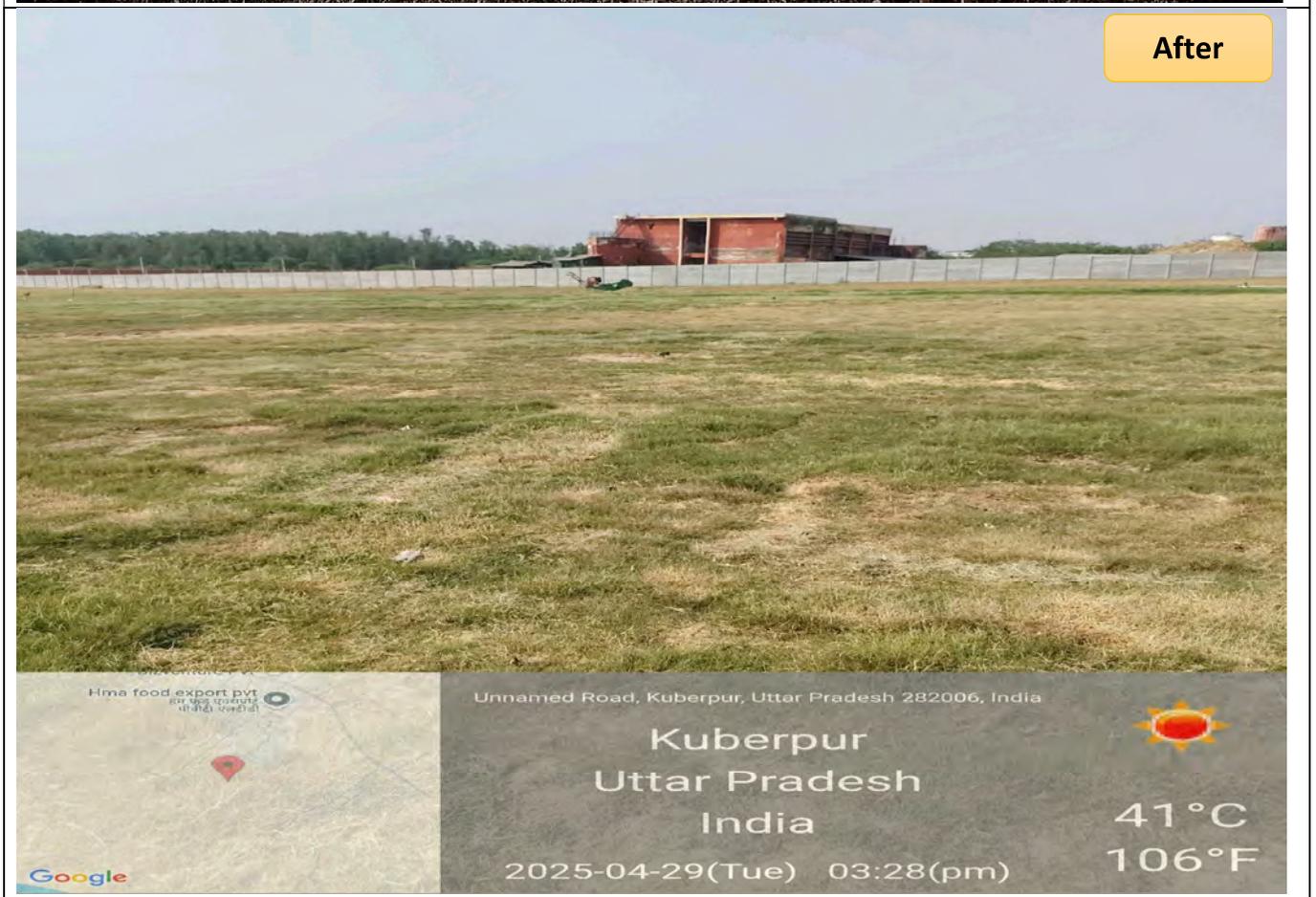
	Solid waste disposal facilities	
	No. of dumpsites available with the local body	NIL
	No. of sanitary landfill sites available with the local body	01
	Area of each such sites available for waste disposal	72 Acre
	Area of land currently used for waste disposal	72 Acres
	Distance of dumpsite/landfill facility from city/town	12 Km
	Distance from the nearest habitation	2.0 km
	Distance from water body	500 m
	Distance from State National Highway	1.50 Km
	Distance from Airport	20 Km
	Distance from important religious places or historical monument	8.1 Kms form Imad-ud-Daula 10Km from Agra Fort 6.3 Kms form Taj Mahal
	Whether it falls in flood prone area	N/A
	Whether it falls in earthquake fault line area	500 m from Fault Line Fracture
	Quantity of waste landfilled each day	272 TPD
	Whether landfill site is fenced	YES
	Whether Lighting facility is available on site	YES
	Whether Weigh bridge facility available	YES
	Vehicles and equipments used at landfill (specify)	Bulldozers, compacters, Excavators, Trucks/ Dumpers
	Manpower deployed at landfill site	21
	Whether covering is done on daily basis	N/A
	If not, Frequency of covering the waste deposited at the landfill	N/A
	Cover material used	N/A
	Whether adequate covering material is available	N/A
	Provisions for gas venting provided	N/A
	Provision for leachate collection	N/A
9.	Whether an Action Plan has been prepared for improving solid waste management practices in the city	Action Plan already prepared and submitted under 15 th FC Grant
10.	What separate provisions are made for : Dairy related activities: Slaughter houses waste: C&D waste (construction debris): 5 TPD	Yes Yes, Carcass utilization plant is under Constriction Yes, Construction and Demolition Waste (C&D) Plant of 20 TPD is operational. C&D Waste process Plant of 150 TPD is under process (agreement done).
11.	Details of Post Closure Plan	At existing landfill site, bio-mining of legacy waste completed year-wise is as under: 2021-22 : 9.40 Lacs MT 2022-23 : 1.30 Lacs MT 2023-24 : 4.17 Lacs MT 2024-25 : 2.96 Lacs MT Thus a total of 17.83 Lacs MT Legacy waste has been remediated through Bio-mining and the reclaimed land is being utilized for green spaces and other waste management activities. (Note: In Form IV for the Year 2023-24, the quantity for legacy waste was wrongly mentioned due to typing error.)
12.	How many slums are identified and whether these are provided with Solid Waste Management facilities	217 Slums identified in Agra. All are provided with Solid Waste Management Facilities.
13.	Give details of: Local body's own manpower deployed for collection including street sweeping, secondary Storage,	Man power of Agra Nagar Nigam- 4663

	transportation, processing and disposal of Waste	
14.	Give details of: Contractor, concessionaire's manpower deployed for collection including street sweeping, secondary Storage, transportation, processing and disposal of waste	Total 1215
15.	Mention briefly, the difficulties being experienced by the local body in complying with provisions of these rules	<ul style="list-style-type: none"> • land constraints for decentralization process • Untrained manpower • Lack of awareness among citizen for Segregation of waste
16.	Mentions briefly, if any innovative idea is implemented to tackle the problem related to solid waste, which could be replicated by other local bodies	<ul style="list-style-type: none"> • Provision of RFID Tags • Monitoring through ICCC (Garbage identification using AI, vehicle tracking) • Establishment of Static Compactor Transfer Stations


30.04.25
 Environment Engineer
 Nagar Nigam Agra

Date : 30/04/2025
Place : Agra

ANNEXURE R/2 [Colly]



Before



After



Unnamed Road, Kuberpur, Uttar Pradesh 282006, India

Kuberpur
Uttar Pradesh
India



2025-04-29(Tue) 03:35(pm)

41°C
106°F



Before

2020-01-18 12:34:50



CAM 10

After



Unnamed Road, Kuberpur, Uttar Pradesh 282006, India

Kuberpur
Uttar Pradesh
India



41°C

106°F

2025-04-29(Tue) 03:40(pm)

Before



After



Unnamed Road, Kuberpur, Uttar Pradesh 282006, India

Kuberpur
Uttar Pradesh
India



2025-04-29(Tue) 03:42(pm)

41°C
106°F

Before



After



Hma food export pvt
हम फूड एक्सपोर्ट
कौशीकी एन्वेट्रीसी

Unnamed Road, Kuberpur, Uttar Pradesh 282006, India

Kuberpur
Uttar Pradesh
India



41°C

106°F

2025-04-29(Tue) 03:44(pm)

Google

Before

2020-01-25 14:54:33



CAM 10

After



Unnamed Road, Kuberpur, Uttar Pradesh 282006, India

Kuberpur
Uttar Pradesh
India



2025-04-29(Tue) 03:46(pm)

41°C
106°F

Before



After



Unnamed Road, Kuberpur, Uttar Pradesh 282006, India

Kuberpur
Uttar Pradesh
India

2025-04-29(Tue) 03:49(pm)



41°C
106°F

Before



After



Unnamed Road, Kuberpur, Uttar Pradesh 282006, India

Kuberpur
Uttar Pradesh
India



41°C
106°F

2025-04-29(Tue) 03:51(pm)



Before



After



Before



POCO
SHOT ON POCO F1

After



Unnamed Road, Kuberpur, Uttar Pradesh 282006, India

Kuberpur
Uttar Pradesh
India



2025-04-29(Tue) 03:58(pm)

41°C

106°F

Before



2019-11-04(Mon) 10:42(am)

After



Unnamed Road, Kuberpur, Uttar Pradesh 282006, India

Kuberpur
Uttar Pradesh
India



41°C
106°F

2025-04-29(Tue) 04:01(pm)

Before



Kuberpur, Uttar Pradesh, India
Kuberpur
Uttar Pradesh
India



24°C
75°F

2019-11-01(Fri) 10:39(am)

After



Unnamed Road, Kuberpur, Uttar Pradesh 282006, India
Kuberpur
Uttar Pradesh
India



41°C
106°F

2025-04-29(Tue) 03:57(pm)

ANNEXURE R/3

How to Differentiate RDF from Legacy Waste: A Practical Guide Based on CPCB Norms:

In the context of waste management and RDF (Refuse-Derived Fuel) analysis. Here's how you can differentiate **RDF** from **Legacy Waste** using visual, physical, and chemical characteristics:

1. Visual/Physical Appearance

Aspect	RDF Stack	Legacy Waste Stack
Color & Uniformity	Often lighter in color (greyish/tan), more uniform due to pre-processing	Darker, mixed, often blackish due to decomposition
Odour	Mild to moderately pungent (less organic content)	Strong, foul smell (due to decomposed organics).
Moisture Content	Low (10–20%), relatively dry	High (40–60%), wet, sticky in some cases
Composition	Mainly plastics, textiles, paper, packaging material (non-biodegradable, high calorific)	Mixed waste – soil-like fines, decomposed organics, metals, inert material
Particle Size	More shredded and homogeneous	Irregular, clumped, may contain stones, soil, glass
Presence of Fines	Low percentage	High percentage (inert fines and degraded organic matter)

2. Chemical Characteristics

Parameter	RDF	Legacy Waste
Calorific Value (CV)	High (2500–5000+ kcal/kg)	Low (800–1500 kcal/kg or less)
Moisture %	<20% (often 10–15%)	>40% (can go up to 60%)
Ash Content	Moderate to high (15–30%)	High due to inert material (30–60%)
Organic Matter %	Low	High initially, but highly degraded
Carbon/Nitrogen Ratio	Higher (plastic/paper content)	Lower, as N may increase from decomposition

Heavy Metals	May be present in small amounts depending on source	Often higher due to accumulation over time
---------------------	---	--

Processing Background

- **RDF** is a **processed product** from MSW where high-calorific components (plastics, packaging, textiles) are separated and refined.
- **Legacy Waste** is **unprocessed old dump material**, often degraded over years, and may include inert soil, stones, rusted metals, and highly decomposed organics.

Field Differentiation Methods

Method	How it Helps
Moisture Test	Weigh sample before and after drying – RDF will lose less weight
Sieve Analysis	Legacy waste shows more fines/inerts passing through 4mm sieve
Calorific Test (Bomb Calorimeter)	Direct CV comparison
LOI (Loss on Ignition)	Helps estimate organic content
Odour & Color Tests	Crude but effective in field-level identification



SPAAK SUPER INFRA INDIA PVT .LTD. AGRA

Sr. No.	DATE	VEHICAL NO.	MATERIAL	QUANTITY (M.T.)	WEIGHBRIDGE SLIP NO	Delivery Challan No.	INVOICE NO.	PARTY NAME	SHIP TO	G.R. NO.	Transporter
1	24-Feb-24	RJ05GB3044	Plastic waste/ RDF Loose	10.59	31210	RIPL/0887/23-24	RIPL/0887/23-24	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan		BILTY NOT RECEIVED
2	28-Feb-24	RJ19GF4975	Plastic waste/ RDF Loose	21.11		RIPL/0901/23-24	RIPL/0901/23-24	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	1990	Indian Energy Solution, Raj.
3	4-Mar-24	RJ09GC2972	Plastic waste/ RDF Loose	26.43	31326	RIPL/0927/23-24	RIPL/0927/23-24	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	1991	Indian Energy Solution, Raj.
4	30-Mar-24	RJ14GE5194	Plastic waste/ RDF Loose	16.11	31579	RIPL/1086/23-24	RIPL/1086/23-24	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	813	Gaurav Transport Company, Raj.
5	31-Mar-24	RJ52GA0089	Plastic waste/ RDF Loose	18.02	31594	RIPL/1087/23-24	RIPL/1087/23-24	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	814	Gaurav Transport Company, Raj.
6	2-Apr-24	RJ09GC5611	Plastic waste/ RDF Loose	23.42	31606	RIPL/0001/24-25	RIPL/0001/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	816	Gaurav Transport Company, Raj.
7	8-Apr-24	RJ27GB5304	Plastic waste/ RDF Loose	22.06	31653	RIPL/0023/24-25	RIPL/0023/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	823	Gaurav Transport Company, Raj.
8	17-Apr-24	RJ09GC3756	Plastic waste/ RDF Loose	28.44	31750	RIPL/0052/24-25	RIPL/0052/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	24-25/0011	Mahaveer Transport Company, Raj.
9	18-Apr-24	RJ09GC4053	Plastic waste/ RDF Loose	22.38	31763	RIPL/0055/24-25	RIPL/0055/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan		BILTY NOT RECEIVED
10	1-May-24	RJ06GD4232	Plastic waste/ RDF Loose	18.85	31925	RIPL/0067/24-25	RIPL/0067/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	852	Gaurav Transport Company, Raj.
11	1-May-24	RJ27GD1798	Plastic waste/ RDF Loose	20.13	31927	RIPL/0068/24-25	RIPL/0068/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	853	Gaurav Transport Company, Raj.
12	1-May-24	RJ51GA3387	Plastic waste/ RDF Loose	18.22	31926	RIPL/0069/24-25	RIPL/0069/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	854	Gaurav Transport Company, Raj.

13	3-May-24	RJ26GA4713	Plastic waste/ RDF Loose	19.38	31960	RIPL/0075/24-25	RIPL/0075/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	857	Gaurav Transport Company, Raj.
14	5-May-24	RJ09GB3114	Plastic waste/ RDF Loose	27.98	31976	RIPL/0078/24-25	RIPL/0078/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	860	Gaurav Transport Company, Raj.
15	9-May-24	NL01AF7932	Plastic waste/ RDF Loose	22.89	32023	RIPL/0086/24-25	RIPL/0086/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	862	Gaurav Transport Company, Raj.
16	11-May-24	RJ51GA1265	Plastic waste/ RDF Loose	24.12	32057	RIPL/0093/24-25	RIPL/0093/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	865	Gaurav Transport Company, Raj.
17	11-May-24	RJ09GB9216	Plastic waste/ RDF Loose	25.24	32058	RIPL/0092/24-25	RIPL/0092/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	864	Gaurav Transport Company, Raj.
18	14-May-24	NL01AF7932	Plastic waste/ RDF Loose	22.53	32073	RIPL/0094/24-25	RIPL/0094/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	868	Gaurav Transport Company, Raj.
19	15-May-24	GJ09AU2674	Plastic waste/ RDF Loose	23.48	32081	RIPL/0097/24-25	RIPL/0097/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	869	Gaurav Transport Company, Raj.
20	17-May-24	RJ27GD1589	Plastic waste/ RDF Loose	31.31	32110	RIPL/0103/24-25	RIPL/0103/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	875	Gaurav Transport Company, Raj.
21	18-May-24	RJ51GA0998	Plastic waste/ RDF Loose	30.98	32126	RIPL/0105/24-25	RIPL/0105/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	877	Gaurav Transport Company, Raj.
22	18-May-24	RJ06GC3050	Plastic waste/ RDF Loose	28.04	32134	RIPL/0107/24-25	RIPL/0107/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	878	Gaurav Transport Company, Raj.
23	18-May-24	RJ26GA4794	Plastic waste/ RDF Loose	29.11	32133	RIPL/0108/24-25	RIPL/0108/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	879	Gaurav Transport Company, Raj.
24	20-May-24	RJ06GB6882	Plastic waste/ RDF Loose	26.31	32150	RIPL/0110/24-25	RIPL/0110/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	883	Gaurav Transport Company, Raj.
25	20-May-24	RJ32GB8392	Plastic waste/ RDF Loose	26.82	32148	RIPL/0111/24-25	RIPL/0111/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	884	Gaurav Transport Company, Raj.

26	20-May-24	NL01AF7932	Plastic waste/ RDF Loose	23.68	32147	RIPL/0109/24-25	RIPL/0109/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	882	Gaurav Transport Company, Raj.
27	21-May-24	GJ09AU2674	Plastic waste/ RDF Loose	28.76	32161	RIPL/0115/24-25	RIPL/0115/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	886	Gaurav Transport Company, Raj.
28	22-May-24	RJ06GB9735	Plastic waste/ RDF Loose	25.57	32193	RIPL/0121/24-25	RIPL/0121/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	891	Gaurav Transport Company, Raj.
29	22-May-24	RJ32GB7727	Plastic waste/ RDF Loose	27.95	32194	RIPL/0120/24-25	RIPL/0120/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	890	Gaurav Transport Company, Raj.
30	25-May-24	RJ09GB3266	Plastic waste/ RDF Loose	22.16	32221	RIPL/0131/24-25	RIPL/0131/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	897	Gaurav Transport Company, Raj.
31	26-May-24	RJ51GA0998	Plastic waste/ RDF Loose	27.01	32239	RIPL/0132/24-25	RIPL/0132/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	900	Gaurav Transport Company, Raj.
32	27-May-24	GJ09AU2674	Plastic waste/ RDF Loose	35.11	32260	RIPL/0135/24-25	RIPL/0135/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	901	Gaurav Transport Company, Raj.
33	27-May-24	NL01AF7932	Plastic waste/ RDF Loose	34.21	32264	RIPL/0136/24-25	RIPL/0136/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	902	Gaurav Transport Company, Raj.
34	27-May-24	RJ32GB8392	Plastic waste/ RDF Loose	32.86	32263	RIPL/0137/24-25	RIPL/0137/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	903	Gaurav Transport Company, Raj.
35	25-Jun-24	RJ06GD5648	Plastic waste/ RDF Loose	40.59	32636	RIPL/0270/24-25	RIPL/0270/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	984	Gaurav Transport Company, Raj.
36	26-Jun-24	RJ09GD1394	Plastic waste/ RDF Loose	31.99	32647	RIPL/0271/24-25	RIPL/0271/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan	987	Gaurav Transport Company, Raj.
37	26-Jun-24	RJ27GC5164	Plastic waste/ RDF Loose	32.16	32649	RIPL/0272/24-25	RIPL/0272/24-25	Ultratech Cement Pvt. Ltd.	Shambhupuram Rajsthan		Gaurav Transport Company, Raj.
38											
39											
	TOTAL			946.00							



10 May 2025 15:27:16
Kuberpur
Agra Division
Uttar Pradesh



10 May 2025 16:02:07
Kuberpur
Agra Division
Uttar Pradesh





ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)
 (An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)
 Website: www.itslab.in, Email: itlrclab@gmail.com, info@itslab.in, contact@itslab.in
 +91 9911659800, 9305780312, 09958849764

Doc. No. – ITS/7.8-01, Page No. – 1 of 1

TEST REPORT

RDF Sample Analysis

Report Code: SW:110325-01

Report Date: 21/03/2025

ISSUED TO: M/S. SPAARK BRESSON WTE PRIVATE LIMITED

Regd. Office: Villa No. – 4, GF, Eros Garden, Block – V, Village – Charmwood, Faridabad,
 Haryana – 121009, India

Sampling & Particulate Detail

Sample Description : Fresh RDF (Refused Derived Fuel) Sample
 Sample Drawn On : 11/03/2025
 Sample Drawn By : ITS LAB Representative
 Packing & Quantity : 1.0 Kg in Zip Poly Bag
 Sample Received On : 11/03/2025
 Analysis Duration : 11/03/2025 To 21/03/2025

TEST RESULTS

S. No.	Name of Parameters	Protocol Used	Observed Value
1.	Gross Calorific Value, kcal /kg, (On Dry Basis)		
a.	Gross Calorific Value, kcal /kg	IS:1350(Pt-II) 1970 Reaff-2002	5390
b.	Gross Calorific Value, kcal /kg	IS:1350(Pt-II) 1970 Reaff-2002	5680
c.	Gross Calorific Value, kcal /kg	IS:1350(Pt-II) 1970 Reaff-2002	5775
2.	Proximate Analysis % by mass		
(a)	Ash (% by mass)	IS:1350(Pt-I) 1984, Reaff-2007 Guidelines	26.98
(b)	Volatile Matter (% by mass)	IS:1350(Pt-I) 1984, Reaff-2007 Guidelines	70.56
(c)	Fixed Carbon (by Diff.) (% by mass)	IS:1350(Pt-I) 1984, Reaff-2007 Guidelines	2.46
3.	Total Moisture Content (% by mass) (On Received Basis)	IS:1350(Pt-I) 1984, Reaff-2007 Guidelines	34.22

Note: - Report shall not be produce except in full without approval of the laboratory.

Reviewed by



End of Report



Terms & Conditions :

1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any complaints about the report should be communicated in writing within 7 days.
4. Total liability of our laboratory is limited to invoiced amount.



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+91 9911659800, 9305780312, 09958849764

Doc. No. – ITS/7.8-01, Page No. – 1 of 1

TEST REPORT

RDF Sample Analysis

Report Code: SW:110325-02

Report Date: 21/03/2025

ISSUED TO: M/S. SPAARK BRESSON WTE PRIVATE LIMITED

Regd. Office: Villa No. – 4, GF, Eros Garden, Block – V, Village – Charmwood, Faridabad,
Haryana – 121009, India

Sampling & Particulate Detail

Sample Description	:	Legacy RDF (Refused Derived Fuel) Sample
Sample Drawn On	:	11/03/2025
Sample Drawn By	:	ITS LAB Representative
Packing & Quantity	:	1.0 Kg in Zip Poly Bag
Sample Received On	:	11/03/2025
Analysis Duration	:	11/03/2025 To 21/03/2025

TEST RESULTS

S. No.	Name of Parameters	Protocol Used	Observed Value
1.	Gross Calorific Value, kcal /kg, (On Dry Basis)		
a.	Gross Calorific Value, kcal /kg	IS:1350(Pt-II) 1970 Reaff-2002	1585
b.	Gross Calorific Value, kcal /kg	IS:1350(Pt-II) 1970 Reaff-2002	1455
c.	Gross Calorific Value, kcal /kg	IS:1350(Pt-II) 1970 Reaff-2002	1710
2.	Proximate Analysis % by mass		
(a)	Ash (% by mass)	IS:1350(Pt-I) 1984, Reaff-2007 Guidelines	62.59
(b)	Volatile Matter (% by mass)	IS:1350(Pt-I) 1984, Reaff-2007 Guidelines	35.72
(c)	Fixed Carbon (by Diff.) (% by mass)	IS:1350(Pt-I) 1984, Reaff-2007 Guidelines	1.69
3.	Total Moisture Content (% by mass) (On Received Basis)	IS:1350(Pt-I) 1984, Reaff-2007 Guidelines	28.08

Note: - Report shall not be produce except in full without approval of the laboratory.

Reviewed by 

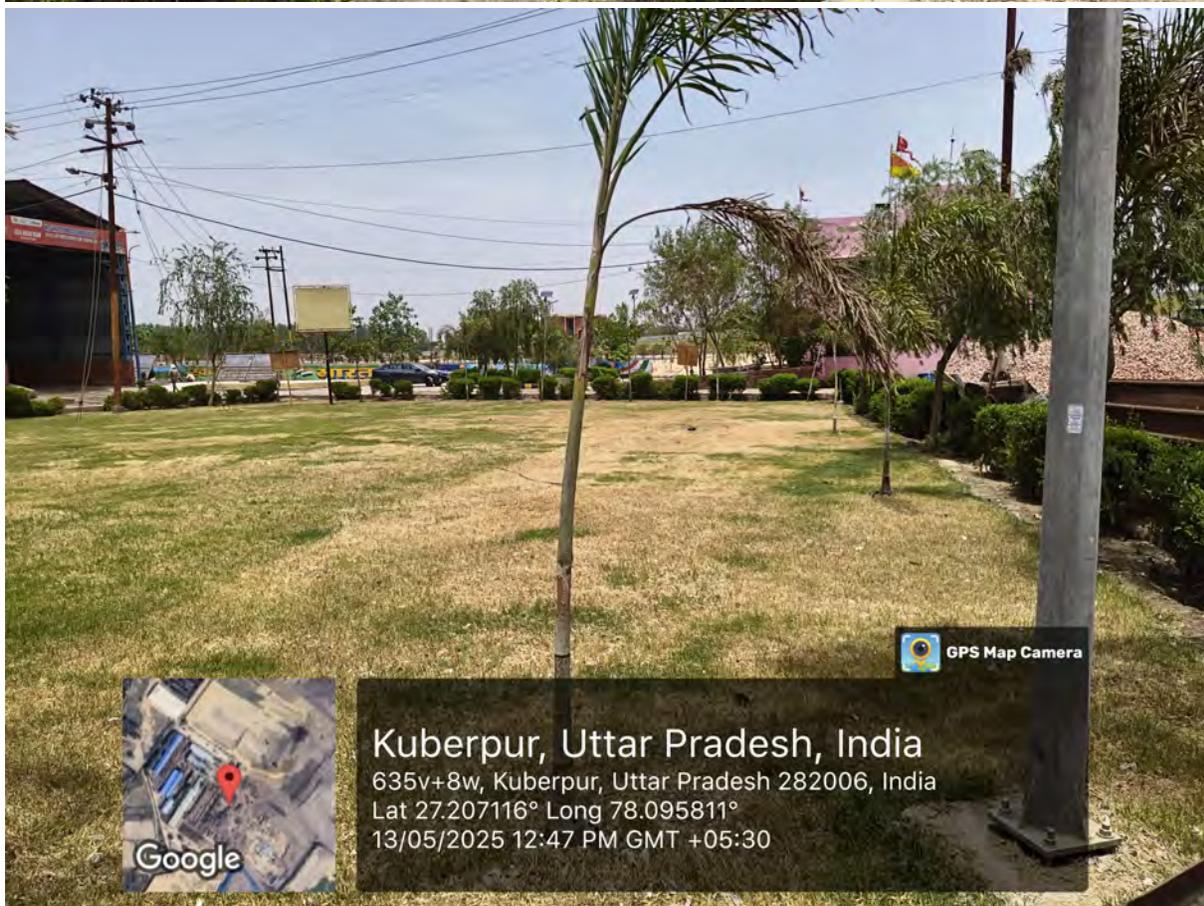


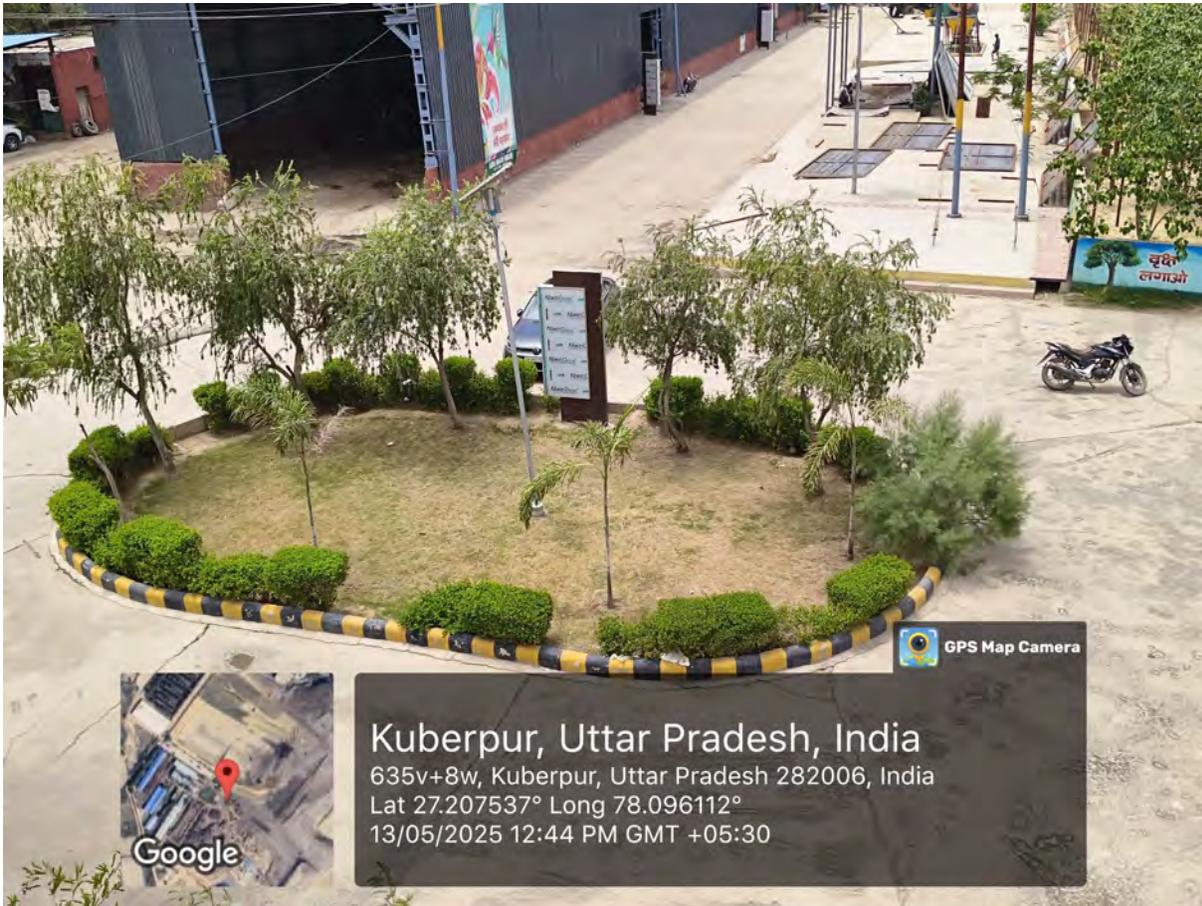
End of Report

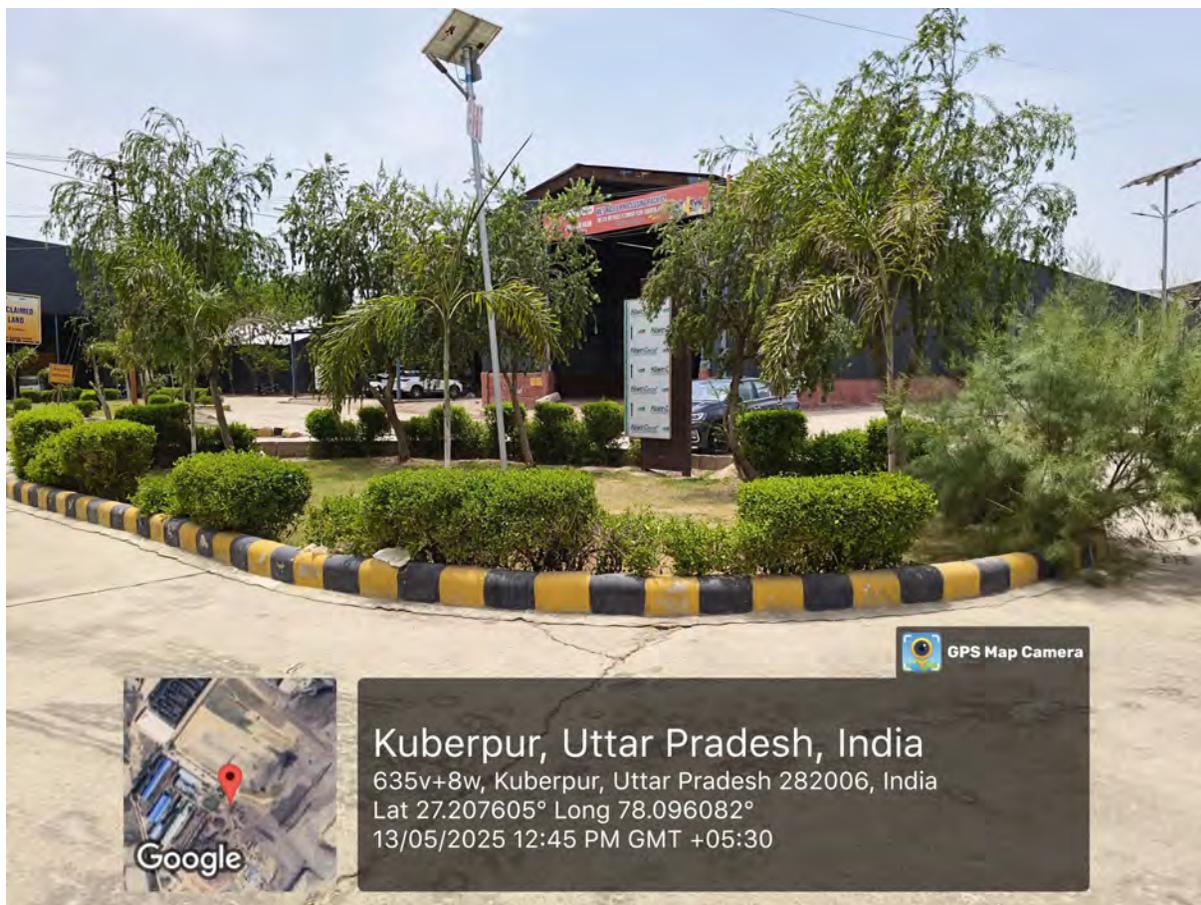
Terms & Conditions :

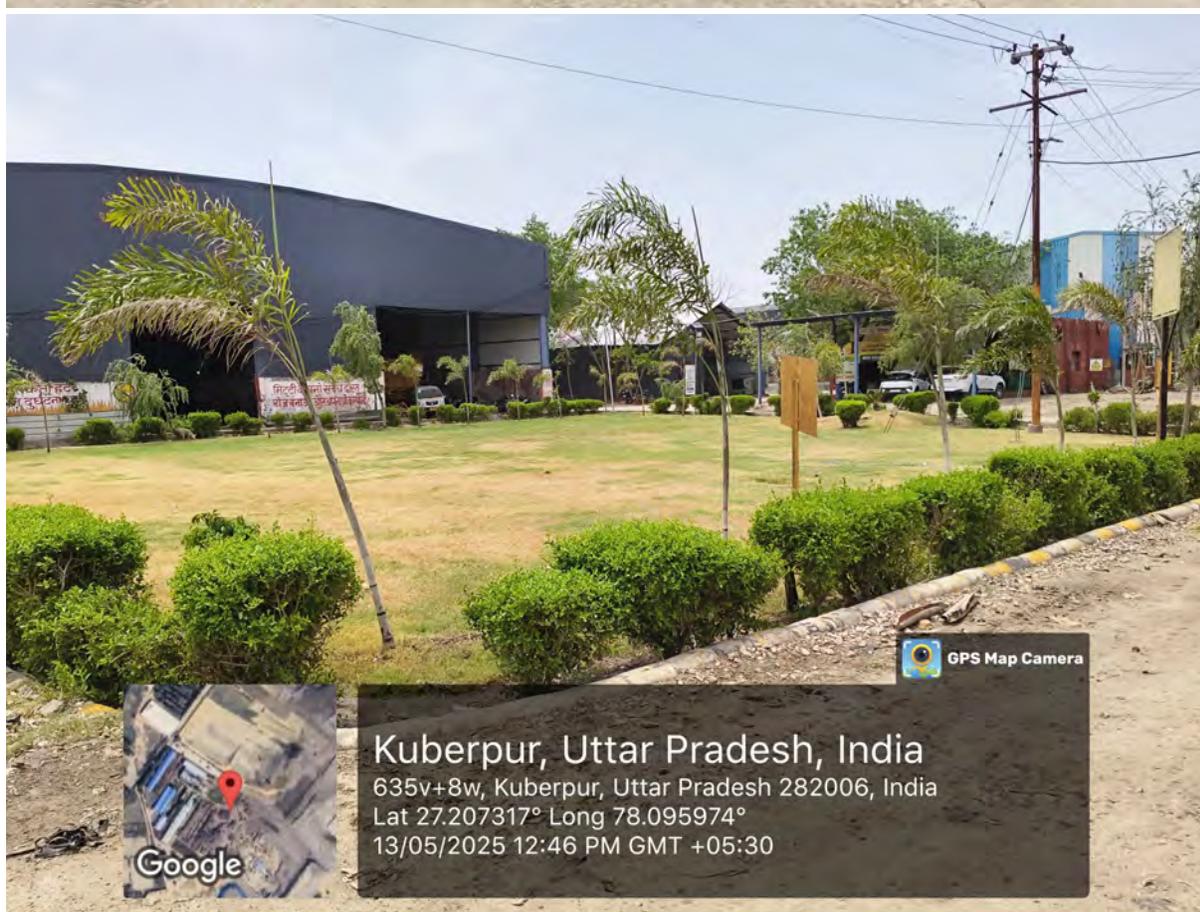
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ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)

(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)

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+91 9911659800, 9305780312, 09958849764

Doc. No. – ITS/7.8-01, Page – 1 of 1

TEST REPORT

Soil Sample Analysis

Report Code: SS:040225-08

Issue Date: 08/02/2025

Issued To: M/S. SPAAK SUPER INFRA INDIA PVT. LTD.

Name of Work: Landscaping Work At Reclaimed Land From Legacy Waste At Kuberpur Dumping Site, Agra

Sampling & Particulate Detail

Sample Description	:	Soil Sample
Date of Sampling	:	03/02/2025
Sample Drawn By	:	ITS LAB Representative
Sample Location	:	Phase – 1, 27.20962413N, 78.09619123E
Sampling Procedure	:	ITS/LAB/SAMPLING/STP/05
Sample Quantity	:	2.0 Kg in Zip Poly Bag
Weather Condition	:	Clear Sky
Sample Received On	:	04/02/2025
Analysis Duration	:	04/02/2025 To 08/02/2025

TEST RESULT

S. No.	Parameter	Test Method	Result	Standard Limits
1.	pH @ 25°C	IS:2720(Part-26)	7.35	6.0 – 7.5
2.	Electrical Conductivity @25°C (dS/m)	IS:14767	0.436	< 2.0
3.	Organic Carbon (% by mass)	IS:2720 (Part-22)	2.56	>0.75
4.	Moisture Content (% by mass)	IS:2720(Part-02)	5.41	–
5.	Available Nitrogen (as N) (kg/ha)	ITS/STP/SOIL/03	318	280 – 450
6.	Available Potassium (as K ₂ O) (kg/ha)	ITS/STP/SOIL/02	176	150 – 300
7.	Available Phosphorus (as P ₂ O ₅) (kg/ha)	ITS/STP/SOIL/04	42.5	25 – 50
8.	Cation Exchange Capacity (meq/100g)	IS:2720(Part-24)	16.8	>10
9.	Sodium Absorption Ration (SAR)	IS:11624	5.92	<13
9a.	Texture	IS:2720 (Part-4)	Loam	–
9b.	Sand (% by mass)	IS:2720(Part-4)	39.3	–
9c.	Clay (% by mass)	IS:2720(Part-4)	19.6	–
10.	Silt (% by mass)	IS:2720(Part-4)	41.1	–
11.	Bulk Density (gm/cm ³)	IS:2720 (Part-28)	1.28	1.1 – 1.6
12.	Available Iron (as Fe) (mg/kg)	ITS/STP/SOIL/05	6.12	4.5 – 10
13.	Zinc (as Zn) (mg/kg)	US EPA-3050B	1.29	1.0 – 1.5
14.	Copper (as Cu) (mg/kg)	US EPA-3050B	0.81	0.2 – 1.0
15.	Manganese (Mn) (mg/kg)	US EPA-3050B	3.72	2.0 – 5.0
16.	Available Magnesium (as Mg) (mg/kg)	ITS/STP/SOIL/06	102.6	50 – 120
17.	Boron (B) (mg/kg)	US EPA-3050B	0.77	0.5 – 1.0
18.	Sulphur (as S) (mg/kg)	IS:3025 (Part-24)	18.4	10 – 30

Note: - Report shall not be produce except in full without approval of the laboratory.

Reviewed by 

End of Report

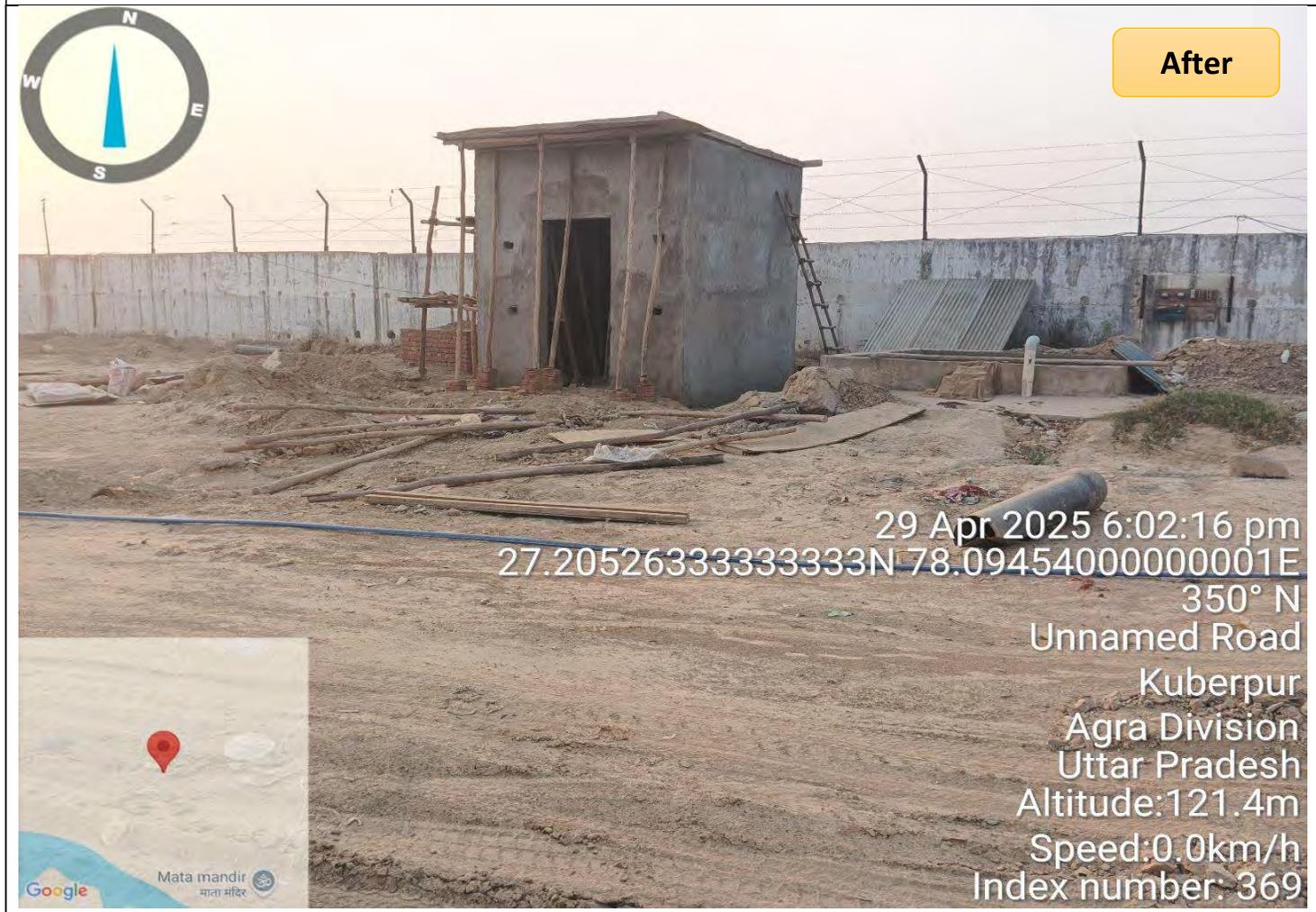
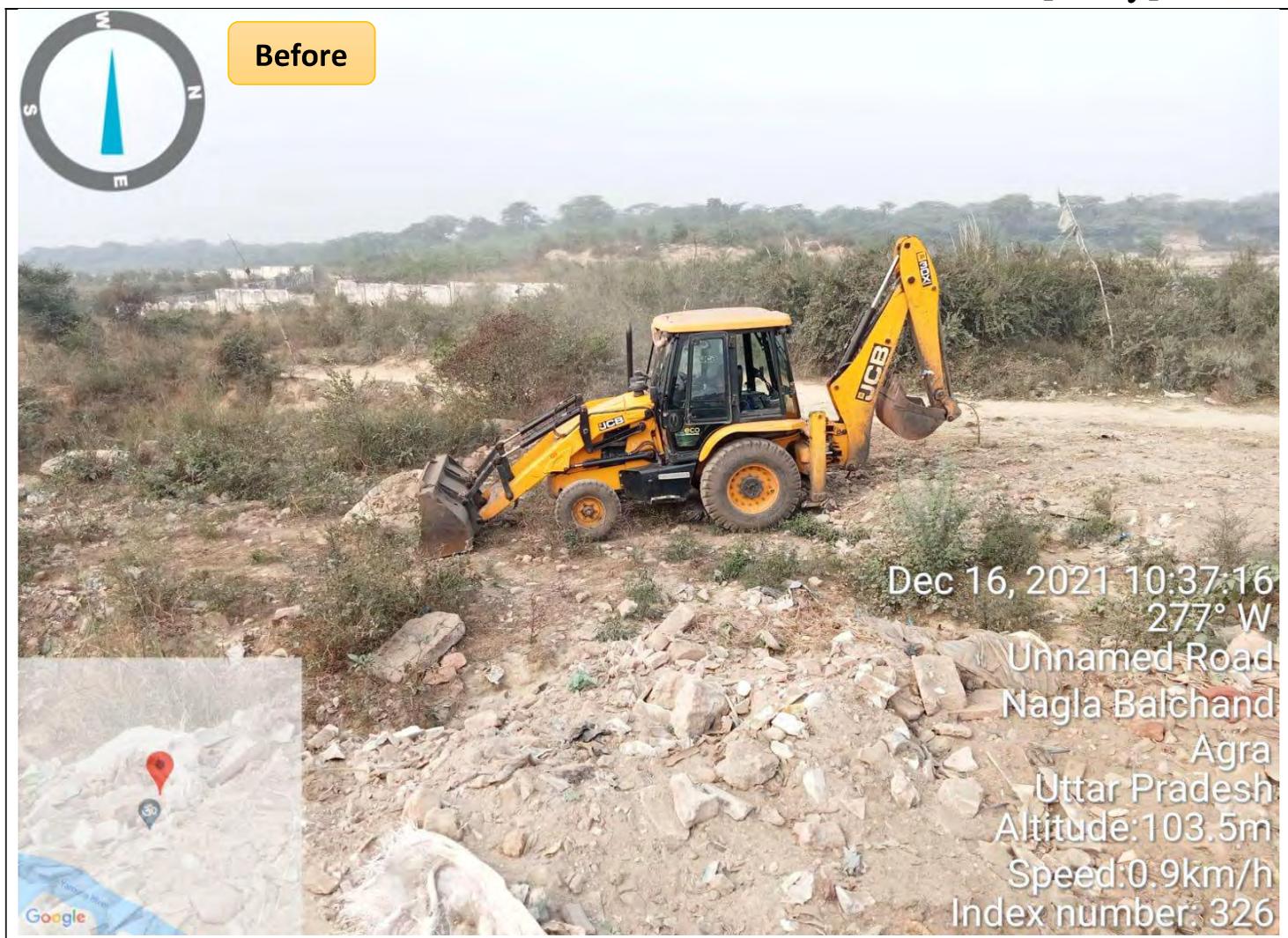
Authorized Signatory 

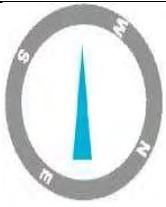
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ANNEXURE R/10
[Colly]





Before



Dec 4, 2023 2:20:58 PM
238° SW
Kuberpur
Altitude:101.7m
Speed:0.0km/h
Index number: 3844



After



29 Apr 2025 6:06:41 pm
27.203853333333335N 78.092955E
274° W
Kuberpur
Agra Division
Uttar Pradesh
Altitude:114.1m
Speed:2.8km/h
Index number: 374





Before



Dec 4, 2023 2:22:18 PM
328° NW
Kuberpur
Altitude:91.4m
Speed:0.9km/h
Index number: 3845



After



29 Apr 2025 6:06:15 pm
27.20387333333333N 78.09281666666668E
267° W
Kuberpur
Agra Division
Uttar Pradesh
Altitude:115.5m
Speed:0.3km/h
Index number: 373



Before



Dec 4, 2023 3:03:34 PM
266° W
Kuberpur
Altitude:102.8m
Speed:0.0km/h
Index number: 3852



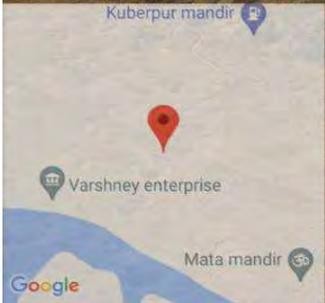
After



29 Apr 2025 6:03:18 pm
27.204811666666668N 78.09334333333332E
313° NW
Rahan Kalan
Agra Division
Uttar Pradesh
Altitude:119.6m
Speed:0.2km/h
Index number: 370



Before



Dec 4, 2023 3:03:05 PM
232° SW
Kuberpur
Altitude:99.4m
Speed:0.0km/h
Index number: 3850



After



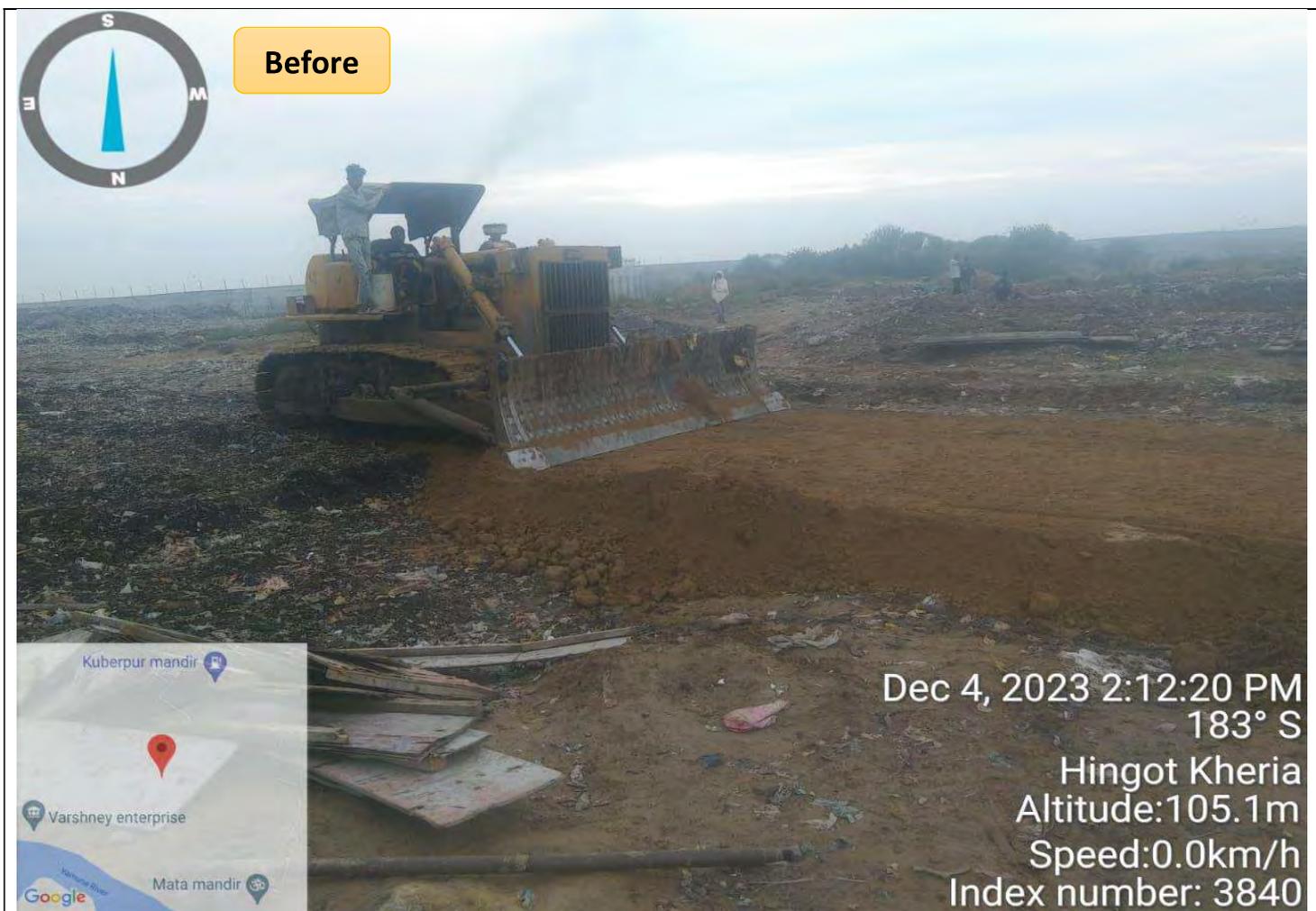
29 Apr 2025 6:05:42 pm
27.204033333333335N 78.092585E
230° SW
Rahan Kalan
Agra Division
Uttar Pradesh
Altitude:117.1m
Speed:0.9km/h
Index number: 372

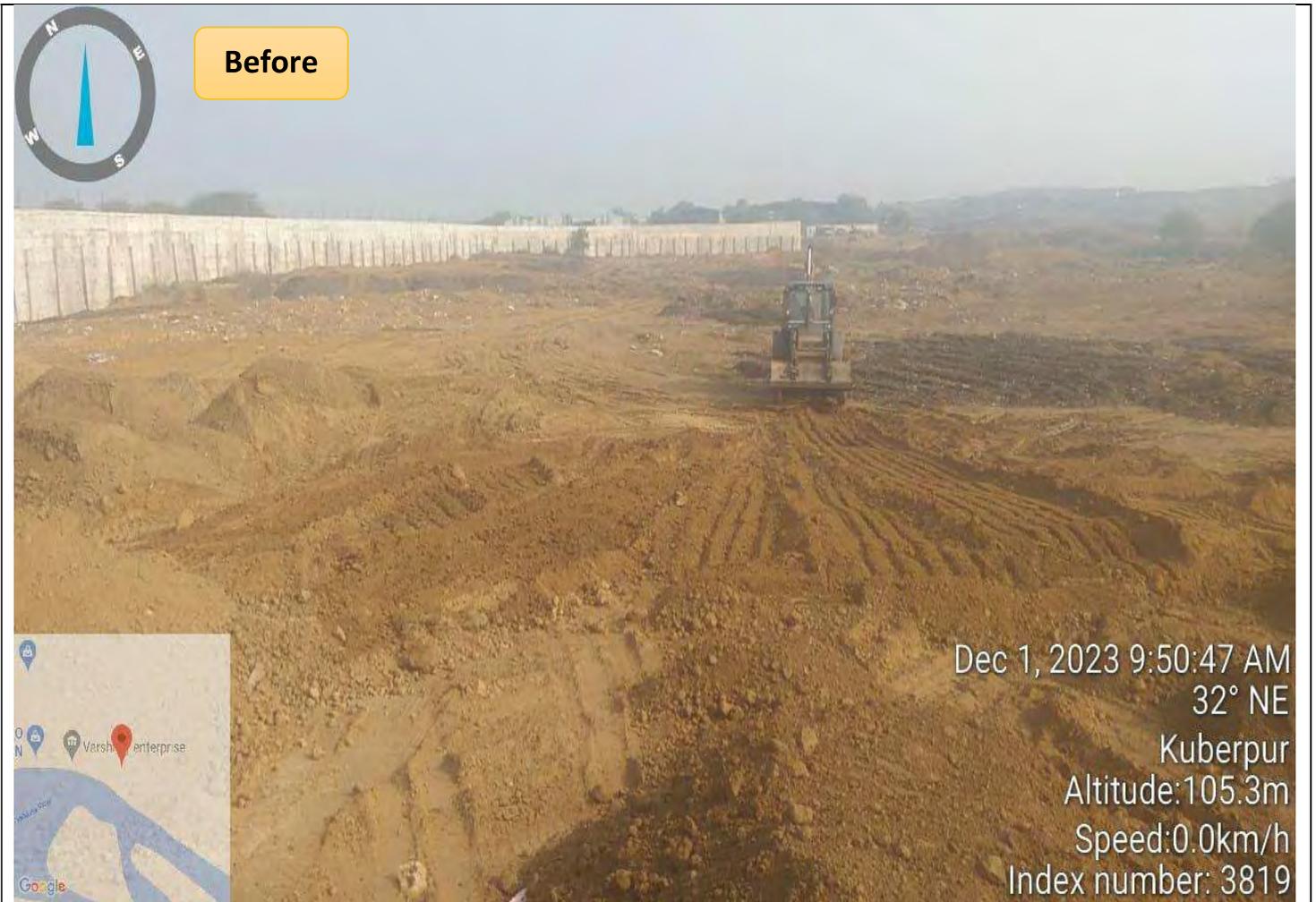
Before



After









Service in Dr. Sharad Gupta Vs. MoEF&CC & Ors. [O.A. No. 664 of 2024]

1 message

ELDF <eldflegal@gmail.com>

Tue, May 13, 2025 at 1:50 PM

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Cc: Mansi Bachani <mansi@eldfindia.com>, Gitanjali Sanyal <gitanjalisanyal@gmail.com>

Dear Sir/Ma'am

Please find attached the copy of the Status Report filed on behalf of Respondent No. 7 Agra Municipal Corporation in the abovementioned case.

Thanks & Regards

--

Sameer Manher*Clerk**Enviro Legal Defence Firm**29, Presidential Estate LGF,**Nizamuddin East New Delhi – 110013**Ph. No. 011-40573181*

 **Status Report R7.pdf**

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